

# The High Court of Manipur at Imphal

## ADVERTISEMENT

Imphal, the 23<sup>rd</sup> May, 2013.

No.HCM/E-1/2007-CC/Pt.-XIII/I / Applications are invited from the citizens of India as defined in Article 5 & 6 of the Constitution of India whose age are not less than 18 years and not more than 30 years as on 30.06.2013 for engagement on fixed pay basis for a limited period of 6(six) months from the date of engagement, for speeding up implementation of e-Courts Mission Mode Project in the State of Manipur.

1. Name of the Post: Systems Assistant
2. Number of Post : 4(four) Unreserved.
3. Fixed Pay per month: Rs.8,500/- (Rupees eight thousand & five hundred) only.
4. Job description: a) Maintenance of ICT Hardware, LAN, UPS, DG set, air-conditioning,etc. in coordination with the concerned service providers.  
b) Such other technical support duties assigned by the High Court from time to time.
5. Educational Qualification: Government-recognised Diploma in ITI or equivalent after 10<sup>th</sup> Standard (Prescribed by NIC).

How to Apply:

Application preferably type-written on fullscape paper duly signed by the applicant stating the following particulars, alongwith a Banker's Cheque/Demand Draft for Rs.100/- (Rs.50/- in case of ST/SC) in favour of Registrar, High Court of Manipur, payable at Imphal, should be submitted to **"the Registrar, High Court of Manipur at Imphal, Mantripukhri 795 002"**, on or before 30.06.2013.

1. Name in full (in Capital letters) :
  2. Father's/Husband's Name :
  3. Full Postal Address  
(Permanent & Present)  
PO & PS, Contact Number :
  4. Date of Birth &  
Age on 30.06.2013. :
  5. Educational & Prof. Qualification:
  6. Marital Status
  7. Category(ST/SC/General) :
  8. Enclosures :
- (Attested Copies of all the necessary Testimonials/documents with 3(three) Recent PassPort size Photographs. 1 PP affix on the application & duly attested by a Gazetted Officer.

Contd...2/-

Note:

1. Applicants are advised *to fill* up their application forms correctly, properly and completely and to enclose the copies of certificate of age proof/education, ST/SC certificate etc. duly attested at the time of submission, otherwise, their applications will not be accepted.
2. Those applications received after the expiry date (including sent by post), shall not be entertained.
3. Fee shall not be refunded in any case i.e. in case of receipt of application after expiry of the last date of submission or in case of rejection of the application. Therefore, the applicants are advised that instead of waiting for the last date, it would be in their interest to submit/send the completed application forms much earlier.
4. Incomplete application or deficient in any respect or/and is not accompanied by the requisite documents as mentioned above, shall be summarily rejected.
5. Eligible candidates shall be required to appear in a written examination and later on for Viva-voce at their own expenses.
6. Date of Written Test/Viva-voce will be notified later on.
7. The Registry reserves the right to reject any application which are not in proper form/incomplete.

Sd/-

**REGISTRAR  
HIGH COURT OF MANIPUR**

Endt. No.HCM/E-1/2007-CC/Pt.-XIII/I/ 2610-21

Imphal, the 23<sup>rd</sup> May, 2013.

Copy to:-

1. The Principal Secretary (IT), Manipur for kind information.
2. The SIO/STD, NIC, Manipur State Centre, Imphal, for kind information.
3. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur, for information.
4. The Central Project Coordinator, e-Courts Mission Mode Project, High Court of Manipur, for information and necessary action. He is to upload the Advertisement in the official website early.
5. The Director of Information & Public Relations, Govt. of Manipur, for favour of wide publicity.
6. The Director, Doordarshan Kendra, Imphal, for favour of wide announcement.
7. The News Editor, ISTV Network, Imphal, for favour of wide announcement.
8. The Editor – 1) Poknapham  
2) Sangai Express (English)  
- with a request to publish the above advertisement in the esteemed daily in a print area of not more than 8 cm x 17 cm for 2(two) alternate dates at the earliest possible and submit the bill in “triplicate” for early payment.
9. Notice Board/Guard File
10. Concerned file.

  
REGISTRAR

**HIGH COURT OF MANIPUR**